

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 14879/2015 in Criminal Appeal Diary No(s).

27979/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR,
HIGH COURT OF JUDICATURE AT ALLAHABAD AND ORS. Respondent(s)
(For exemption from surrendering and office report)

Date : 14/09/2015 This application was called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
[IN CHAMBERS]

For Appellant(s) Mr. Shashindra Tripathi, Adv.
Mr. Debasis Misra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

CRLMP. 14879 of 2015 for exemption from
surrendering is allowed.

(Neeta)
Sr. P.A.

(Tapan Kumar Chakraborty)
Court Master

Signature Not Verified

Digitally signed by
Neeta Sapra
Date: 2015.09.14
17:00:29 IST
Reason: